

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 20.09.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 432 of 2018	Technology Development Board Vs. International Asset Reconstruction Company Pvt. Ltd. & Ors.	Jeevesh Mehta	C.A. Sinha (R1)
2.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
3.	Comp. App. (AT) (Ins) No. 563 of 2018	Commission of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	
4.	Comp. App. (AT) (Ins) No. 564 of 2018	Axis Bank Ltd Vs Deepa Venkat Ramani	Sanjeev Pathak	
5.	Comp. App. (AT) (Ins) No. 565 of 2018	G.K. Badrinaraya Prasad Vs. Godrej Tyson Foods Ltd. & Anr.	M.A. Chinnasamy	
6.	Comp. App. (AT) (Ins) No. 566 of 2018	Engin Nasiroglu & Anr Vs RVR Projects Pvt Ltd	N Prashant Kumar Nair	
7.	Comp. App. (AT) (Ins) No. 567 of 2018	Haravtar Singh Arora Vs Punjab National Bank & Ors	D .K Devesh	
8.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	
9.	Comp. App. (AT) (Ins) No. 569 of 2018	Bijay Kumar Garodia & Ors. Vs Anadya Properties Pvt. & Ltd.	Anne Mathew	
10.	Comp. App. (AT) (Ins) No. 570 of 2018	Anmol Tekriwal Vs. M.N. Auxichem & Anr.	Ahamed Faud Faizi	
11.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Hitesh Buch	
12.	Comp. App. (AT) No. 325 of 2018	NU Age Resources and Placements Pvt. Ltd. Vs. Registrar of Companies, Kerala	A Karthik	
13.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	



For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 339 of 2018	Sunil Sharma Vs. Hex Technologies Pvt. Ltd.	Ajay Bansal	Yash Pal Gupta
15.	Comp. App. (AT) (Ins) No. 408 of 2018	Jya Finance and Investment Company Ltd. Vs. J.R. Agro Industries Pvt. Ltd. & Ors.	Arijit Mazumdar	Arvind Kumar(R1), Vikram Bajaj (RP), Amit Gupta (R3)
16.	Comp. App. (AT) (Ins) No. 514 of 2018	J.R. Agro Industries (P) Ltd. Vs. R.P., Swadisht Oils Pvt. Ltd. & Anr.	Henna George	
17.	Comp. App. (AT) (Ins) No. 469 of 2018	Ranajit Das & Ors. Vs. MSX Mall Pvt. Ltd. & Anr.	Arvind Kumar Gupta	
18.	Comp. App. (AT) (Ins) No. 470 of 2018	Larsen & Toubro Ltd. Vs. Bank of Maharashtra & Ors.	Mahesh Agarwal	
19.	Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agarwal Vs. EIH Limited	Honey Satpal	N. Niranjana Reddy
20.	Comp. App. (AT) (Ins) No. 489 of 2018	Ashok Advani Vs. S.H. Khatod Trust	Tishampati Sen	
21.	Comp. App. (AT) (Ins) No. 493 of 2018	Varrsana Ispat Ltd., through the R.P. of Anil Goel Vs. Deputy Director, Directorate of Enforcement	Anil Goel	
22.	Comp. App. (AT) No. 228 of 2018	R. Manavazhagan Vs. Registrar of Companies, Puducherry	Shrutiyer	
23.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	KotlaHarshavardhan	SoumoPalit (R-1) Mahesh Kasana (R-2)

For Hearing

24.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) Part Heard	Adani Gas Limited (AGL) Vs. CCI & Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
25.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) Part Heard	Faridabad Industries Associations (FIA) Vs. CCI & Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
26.	Comp. App. (AT) (Ins) No. 97 of 2018	Mahendra Trading Company & Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma

27.	Comp. App. (AT) (Ins) No. 200 of 2018	Export-Import Bank of India Vs. Haldia Coke & Chemicals Pvt. Ltd. &Ors.	K V Balakrishnan	Akshay Gupta-R2 Abhimanyu Walia-R3
28.	Comp. App. (AT) (Ins) No. 261 of 2018	Cooperatieve Rabobank Vs. Shailendra Ajmera	Silpa Nair	Rounak Dhillon
29.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka & Anr.	Milan Singh Negi	Sandeep bajaj
30.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	Yaman Verma	Samar Bansal (R-CCI) Sangram Patnaik-R2
31.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	Krithika Ramesh	Samar Bansal (R-CCI) Sangram Patnaik-R2
32.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	Sameer Parekh, Neelambera Sandeepan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
33.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
34.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
35.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	Achyuth Ajith Kumar	Yaman Verma

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By Order

Joint Registrar

Abhulam
19/9/18

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[Signature]
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